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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1386/ (MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE PARTIES:

Ericsson India Private Limited

V/s.

Reliance Telecom Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Mr. U.K. Chaudhary, Sr. Advocate

Mr. Abhishek Kale

Mr. Deepak Deshmukh

Mr. Jahan Chokshi

I/b. Naik Naik & Co

for the Respondent

Mr. Anil Kher-

Mrs. Anila Shah

for operational
credits involved

By Ashwin Anand
& Ass

ORDER

CP No.1386/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 19.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)